

- Increase in GST/VAT, with the increase in domestic selling prices in the country.
- Increase in cess/Excise duty on crude oil, ATF and natural gas, with the increase in the prices of crude oil, ATF and natural gas.

(b) and (c) As per available information, the total contribution to Central and State exchequer by the petroleum industry for the last two years is given as under:—

(₹ in crore)

Particulars	2015-16	2016-17
Total contribution of petroleum sector to exchequer	4,18,652	5,24,304

Source: PPAC.

Import of petcoke from the US

1092. SHRI SANJAY RAUT: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that the US oil refineries are exporting dirty and harmful fuel-Petcoke in vast quantities to our country;

(b) if so, Government's reaction thereto indicating how much of such harmful fuel has been imported from the US during the last three years;

(c) whether Government is considering to restrict the import of such hazardous products to the country; and

(d) if not, the reasons therefor?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) and (b) Details of Petcoke imported from USA during last three years is given below:

Import of petcoke during last three years in TMT

Country	2014-15	2015-16	2016-17
USA	4204	5487	8591
TOTAL petcoke imports	6165	10041	14416

Source: PPAC

(c) and (d) The Government has enhanced the Import duty on Petroleum Coke from 2.5% to 10% *vide* notification no. 92/2017-Customs dated 14.12.2017.